

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Office of the Registrar General)

**Subject: Special Leave Petition (Crl.) No 8437 of 2025
titled Aman Kumar Vs. The State of Bihar.**

Constitution of Committee to furnish views as regards to the reports prepared by learned Amicus Curiae, Mr. Siddharth Luthra, Senior Advocate and Mr. S. Nagamuthu, Senior Advocate.

ORDER

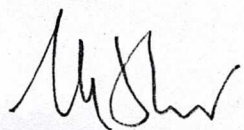
No: 13284/2026/RG/SCS

Dated: 21/8/2026

Pursuant to the directions rendered by the Hon'le Supreme Court vide its order dated 21.07.2026 passed in the captioned matter, Hon'ble the Chief Justice (A), High Court of J&K and Ladakh, has been pleased to constitute a committee comprising of the following Officers to furnish views as regards to the reports prepared by Learned Amicus Curiae, Mr. Siddharth Luthra, Senior Advocate and Mr. S. Nagamuthu, Senior Advocate;

1. Mr. Rajiv Gupta, Registrar Vigilance,
2. Mr. Faizan Iqbal, Registrar Rules, &
3. Mr. Umesh Sharma, Registrar IT.

By order.

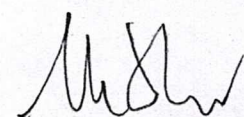

(M. K. Sharma)
Registrar General

No: 37342-98/RG/SCS

Dated: 21.08.2026

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh, for His Lordship's kind information,
2. Registrar Vigilance, High Court of J&K and Ladakh,
3. Registrar Rules, High Court of J&K and Ladakh,
4. Registrar IT, High Court of J&K and Ladakh,
..... For information and necessary action.
- ✓ 5. Incharge NIC, High Court of J&K and Ladakh, Srinagar, with the request to upload the same on the official website of the High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.


Registrar General